

OFFICE OF THE DISTRICT JUDGE, HOOGHLY
ENGLISH DEPARTMENT

Order No.161

Dated: 08/06/2020

As per direction of the Hon'ble High Court the normal functioning of the Courts is going to be resumed on and from 15/06/2020 and for smooth running of the Courts and also considering the appeal made by the staff members in the meeting held on 08/06/2020 so that they can attend their duties without availing public transport as far as possible, the following arrangement has been made **on deputation basis** for English Stenographer of Fast Track Courts of this Judgeship.

This order will take effect on and from **15/06/2020** and will be in force for 4(four) months. This is made clear that this arrangement is not to be treated as transfer order and the District Authority may within this period of 4(four) months can further rearrange, if the situation so demands.

Sl. No.	Name of the incumbent	Present place of posting	New place of posting on deputation
1	Sri Kanailal Mukherjee	English Stenographer, Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly.	English Stenographer, Additional District & Sessions Judge, Fast Track Court, Serampore vice Sri Bivash Bardhan
2	Sri Bivash Bardhan	English Stenographer, Additional District & Sessions Judge, Fast Track Court, Serampore	English Stenographer, Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly vice Sri Kanailal Mukherjee

Sd/- Chaitali Chatterjee (Das)
District Judge, Hooghly.